

**From,**

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 701/Admin.(Services)/2022 Dated: Allahabad: December 23, 2022**

**Subject: Regarding Nominations for four, 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in January, 2023 in four different schedules.**

**Sir,**

With reference to your letter no. IIPA-Trg. 2022/JTRI-1906 dated 22.12.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding organization of four, 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, to be held in **four different schedules during January, 2023** and to nominate the Officers whose names are mentioned in enclosed lists-'A', 'B', 'C' & 'D' for participation in the captioned MDP/CBP at IIPA, New Delhi, in the schedules mentioned in the corresponding lists.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl: As above.**

**sd/-  
Joint Registrar (J) (Services)  
"For Registrar General"**

**No. 701(i)/Admin.(Services)/2022 Dated: Allahabad: December 23, 2022**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the concerned District & Sessions Judges/Principal Judges, Family Courts with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programmes.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. **Smt. Sandhya Srivastava**, Chairman, Waqf Tribunal, Lucknow; **Km. Nisha Srivastava**, Addl. Director (Law), Directorate of Rev & Spl Intelligen, Lucknow; **Sri Bhagirath Verma**, OSD, UPSLSA Lucknow; **Sri Mukesh Kumar Singh-II**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sri Rajeev Ranjan**, Judicial Member, Commercial Tax Tribunal, Allahabad; **Sri Rajesh Parasher**, General Manager (Law), U.P. State Industrial Dev. Corp., Kanpur; **Sri Atul Singh**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Sri Naveen Kumar Singh**, Judicial Member, Commercial Tax Tribunal, Jhansi; with the request to kindly attend the aforementioned training programme at IIPA, New Delhi.

**Encl: As above.**

**sd/-**  
**Deputy Registrar (Services)**  
**“For Registrar General”**

## Judicial Training & Research Institute, U.P. Lucknow



**Special Training Programme on Management for Judicial Officers at IIPA, New Delhi**  
**Duration: 03.01.2023 to 07.01.2023**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6300	JITENRA KUMAR MISHRA	Addl. District & Sessions Judge,	Mirzapur
2.	2406	SHAIENDRA SACHAN	Spl. Judge (E.C. Act)	Moradabad
3.	6197	SMT. RICHA JOSHI	Addl. Principal Judge, Family Court	Pratapgarh
4.	6212	MOHD. NEYAZ AHMAD ANSARI	Addl. District & Sessions Judge	Gonda
5.	6198	SMT. NEETU PATHAK	Addl. District & Sessions Judge	Ghaziabad
6.	6199	ABHAY KRISHNA TIWARI	Addl. District & Sessions Judge	Varanasi
7.	2407	MAN MOHAN SINGH	Addl. District & Sessions Judge	Bijnor- Nagina
8.	6200	DR. KESHAV GOYAL	A.D.J. (POCSO)	Moradabad
9.	6201	SMT. RAKHI DIXIT	Addl. Principal Judge, Family Court	Bulandshahar
10.	2408	HONEY GOEL	Addl. District & Sessions Judge	Bijnor
11.	6203	SMT. SANDHYA SRIVASTAVA	Chairman, Waqf Tribunal	Lucknow
12.	6204	RAKESH KUMAR SINGH-I	Spl. Judge (E.C. Act)	Farrukhabad
13.	2409	SMT. REKHA SHARMA	Addl. District & Sessions Judge	Lucknow
14.	6205	PREMENDRA KUMAR	A.D.J. (POCSO)	Agra
15.	6206	KM. NISHA SRIVASTAVA	Addl. Director (Law ), Directorate of Rev & Spl Intelligen	Lucknow
16.	6207	BHAGIRATH VERMA	O.S.D., U.P. State Legal Services Authority	Lucknow
17.	2410	JEETENDRA KUMAR DWIVEDI	Addl. District & Sessions Judge	Kanpur Nagar
18.	6208	VIJAY KUMAR-II	Spl. Judge (E.C. Act)	Rampur
19.	6209	MOHD. ASLAM SIDDIQUI	Spl. J. (SC/ST, Pev.of Atroci Act)	Hamirpur
20.	2411	ANCHAL LAVANIA	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
21.	6292	CHANDRA SHEKHAR MISRA	Addl. District & Sessions Judge	Mirzapur
22.	3537	ANNAPURNA	Civil Judge (Junior Div.)	Bijnor
23.	3537	SUSHRI SAUMYA ARUN	Addl. Civil Judge (Junior Div.)	Varanasi
24.	3538	SMT. MANISHA CHOUDHARY	Civil Judge (Junior Div.)	Aligarh
25.	3539	SUSHRI SANGYA YADUVANSHI	Addl. Civil Judge (Junior Div.)	Bahraich
26.	3540	SUSHRI SONAM SHARMA	Civil Judge (Junior Div.)	Unnao
27.	3541	DEEPANKAR	Addl. Civil Judge (Junior Div.)	Bahraich
28.	3542	PRAVIN KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Jaunpur
29.	3543	SHAKTI SINGH	Civil Judge (Junior Div.)	Varanasi
30.	3544	SUSHRI SANJANA KASANA	Civil Judge (Junior Div.)	Bulandshahar
31.	3545	ANKIT KUMAR	Addl. Civil Judge (Junior Div.)	Bareilly-Aonla
32.	3546	SMT. PARUL KUMARI	Judicial Magistrate	Bareilly
33.	3547	SMT. BINDU YADAV	Addl. Civil Judge (Junior Div.)	Pratapgarh
34.	3548	SMT. PRIYAMBADA LAL	Civil Judge (Junior Div.)	Baghpat
35.	3549	SUSHRI REKHA RAWAT	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri
36.	3550	MOHD SUHAIL	Addl. Civil Judge (Junior Div.)	Pilibhit
37.	3551	SUSHRI VARTIKA PATEL	Addl. Civil Judge (Junior Div.)	Sultanpur
38.	3552	ANIL KUMAR CHAUDHARY	Addl. Civil Judge (Junior Div.)	Sultanpur
39.	3553	SUSHRI JYOTI VERMA	Addl. Civil Judge (Junior Div.)	Gorakhpur
40.	3554	SIDDHARTHA KUMAR GAUTAM	Civil Judge (Junior Div.)	Pratapgarh-Kunda
41.	3555	RANJEET KUMAR JAISWAL	Addl. Civil Judge (Junior Div.)	Sitapur
42.	3556	SUSHRI SHWETA SONI	Judicial Magistrate	Maharajanj
43.	3557	SUSHRI SHWETA NAIN	Judicial Magistrate	Saharanpur
44.	3558	SUSHRI SWATI ANAND	Addl. Civil Judge (Junior Div.)	Kanpur Nagar

## Judicial Training & Research Institute, U.P. Lucknow



**Special Training Programme on Management for Judicial Officers at IIPA, New Delhi**  
**Duration: 03.01.2023 to 07.01.2023**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6210	VIKAS NAGAR	Addl. District & Sessions Judge	Jhansi
2.	6247	ALOK DWIVEDI	Addl. District & Sessions Judge	Pratapgarh
3.	6213	RAKESH TRIPATHI	Spl. Judge, Anti Corruption V.B. UPSEB	Bareilly
4.	2733	SANTOSH KUMAR TRIPATHI	A.D.J. (POCSO)	Mirzapur
5.	6214	AMIT MALAVIYA	Spl. J. (SC/ST, Pev. of Atroci Act)	Ramabai Nagar
6.	6215	MOHD. AHMAD KHAN	A.D.J. (POCSO)	Fatehpur
7.	2734	VIKAS SRIVASTAVA	Spl. Judge (E.C. Act)	Allahabad
8.	6216	ABHAI SRIVASTAV	Addl. District & Sessions Judge	Sultanpur
9.	6217	MUKESH KUMAR SINGH-II	Spl. Sec. & Addl. LR (Nyay Vibhag), Government of U.P.	Lucknow
10.	6294	GYANENDRA RAO	Presiding Officer, Avas Avam Vikas Parishad	Agra
11.	6218	ANUTOSH KUMAR SHARMA	A.D.J. (POCSO)	Varanasi
12.	2751	SHASHI BHUSHAN KUMAR SHANDIL	Spl. Judge (E.C. Act)	Gorakhpur
13.	6219	PRAMOD KUMAR-IV	Addl. District & Sessions Judge	Kanpur Nagar
14.	6220	SUSRI NIRUPAMA VIKRAM	Addl. District & Sessions Judge	Hardoi
15.	6221	RAJEEV RANJAN	Judicial Member, Commercial Tax Tribunal	Allahabad
16.	2637	SMT. PRATIMA	Addl. District & Sessions Judge	Kanpur Nagar
17.	6222	PAWAN KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev. of Atroci Act)	Maharajganj
18.	6223	SMT. PRATIBHA SAXENA-II	Addl. District & Sessions Judge	Bareilly
19.	2726	RAHUL MISHRA	Addl. District & Sessions Judge	Sonbhadra
20.	6227	RAJESH PARASHER	General Manager (Law), U.P. State Industrial Dev. Corpo.	Kanpur
21.	6249	DHIRENDRA KUMAR-II	Addl. District & Sessions Judge	Lucknow
22.	6225	SMT. ARTI FAUZDAR	Addl. Principal Judge, Family Court	Ambedkar N. at Akbarpur
23.	2752	VIJAY KUMAR HIMANSHU	Spl. J. (SC/ST, Pev. of Atroci Act)	Kushi Nagar at Padrauna
24.	3559	VIJAY CHAUDHARY	Nyayadhikari, Gram Nyayalaya	Hapur- Dhaulana
25.	3560	SMT. SWATI VERMA	Civil Judge (Junior Div.)	Kushi Nagar at Padrauna
26.	3561	MANU GUPTA	Nyayadhikari, Gram Nyayalaya	Jaunpur- Kerakat
27.	3562	DHARMENDER SINGH YADAV	Civil Judge (Junior Div.)	Lakhimpur- Nighasan
28.	3563	VIRESH KUMAR SONKER	Nyayadhikari, Gram Nyayalaya	Unnao-Hasanganj
29.	3564	RANANJAY SINGH	Addl. Civil Judge (Junior Div.)	Kushi Nagar- Kasia
30.	3565	SUSHRI NIDHI VERMA	Addl. Civil Judge (Junior Div.)	Gonda
31.	3566	MANOJ KUMAR YADAV	Civil Judge (Junior Div.)	Deoria
32.	3567	SHUBHAM CHAUDHARY	Addl. Civil Judge (Junior Div.)	Firozabad
33.	3568	SUMIT GUPTA	Civil Judge (Junior Div.)	Mahoba
34.	3569	VIKAS VERMA	Civil Judge (Junior Div.)	Kannauj
35.	3570	MANOJ KUMAR BHASKAR	Addl. Civil Judge (Junior Div.)	Fatehpur
36.	3571	AVNEESH KUMAR	Civil Judge (Junior Div.)	Kasganj
37.	3572	SHIRISH PATEL	Civil Judge (Junior Div.)	Chandauli- Chakia
38.	3573	SUSHRI NANDINI AGNIHOTRI	Civil Judge (Junior Div.)	Pilibhit
39.	3574	SMT. NEHA CHAUDHARY	Addl. Civil Judge (Junior Div.)	Hapur
40.	3575	ABHISHEK KUMAR	Addl. Civil Judge (Junior Div.)	Fatehpur
41.	3576	SUSHRI PREETI YADAV	Civil Judge (Junior Div.)	Fatehpur
42.	3577	SUSHRI SHALINI SINGH	Civil Judge (Junior Div.)	Bulandshahar
43.	3578	HIMANSHU VERMA	Nyayadhikari, Gram Nyayalaya	Jaunpur- Machlisahar
44.	3579	SUSHRI SHIVANI CHAUDHARY	Addl. Civil Judge (Junior Div.)	Bareilly

## Judicial Training & Research Institute, U.P. Lucknow



**Special Training Programme on Management for Judicial Officers at IIPA, New Delhi**  
**Duration: 09.01.2023 to 13.01.2023**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6228	VIKAS GUPTA	Addl. District & Sessions Judge	Etah
2.	6229	SMT. KAVITA MISHRA	Judge, Spl Court, CBI Court No. 1	Lucknow
3.	6230	SMT. RESHMA CHAUDHARY	Addl. District & Sessions Judge	Shamli at Kairana
4.	6231	KASHI NATH	Addl. District & Sessions Judge	Agra
5.	2735	PAWAN KUMAR SHARMA	Addl. District & Sessions Judge	Ghaziabad
6.	6233	RAJESH NARAYAN MANI TRIPATHI	Spl. Judge (E.C. Act)	Sultanpur
7.	2412	AMIT VERMA	A.D.J. (POCSO)	Basti
8.	2413	DR. VIJAY KUMAR	Spl. Judge (E.C. Act)	Bijnor
9.	6237	GYANENDER SINGH YADAV	Addl. District & Sessions Judge	Moradabad
10.	6287	AKHILESWAR PRASAD MISHRA	Addl. District & Sessions Judge	Kanpur Nagar
11.	6238	GAURAV KUMAR	Spl. J, Spl C.No 7 (Pre.Cor. Act)	Lucknow
12.	6239	ABHINAY KUMAR MISHRA	A.D.J. (FTC)	Mau
13.	2414	SURESH KUMAR GUPTA	Addl. District & Sessions Judge	Bareilly
14.	6242	PRAN VIJAY SINGH	Addl. District & Sessions Judge	Bareilly
15.	6243	ATUL SINGH	Spl. Sec.& Addl. LR (Nyay Vibhag), Government of U.P.	Lucknow
16.	2415	VIVEK KUMAR	Addl. District & Sessions Judge	Bulandshahar
17.	6245	SMT. SWAPNA SINGH	Spl. Judge (E.C. Act)	Unnao
18.	6246	AMIT KUMAR PANDE	Spl. J. (SC/ST, Pev.of Atroci Act)	Faizabad
19.	6250	CHANDRA MANI MISHRA	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
20.	2416	SHAKIR HASAN	Addl. District & Sessions Judge	Muzaffar Nagar
21.	6252	SMT. NIHARIKA CHAUHAN	A.D.J. (POCSO)	Sonbhadra
22.	6255	MOHAMMED QAMRUZZAMA KHAN	Addl. District & Sessions Judge	Banda
23.	6254	AMIT SINGH-I	Addl. District & Sessions Judge	Barabanki
24.	3580	SHAMVEEL RIZWAN	Addl. Civil Judge (Junior Div.)	Sultanpur
25.	3581	KULDEEP SINGH YADAV	Civil Judge (Junior Div.)	Hamirpur-Rath
26.	3582	SUSHRI AKSHITA	Addl. Civil Judge (Junior Div.)	Bareilly
27.	3583	PRADUMAN SINGH	Addl. Civil Judge (Junior Div.)	Lucknow
28.	3584	DUSHYANT KUMAR SHARMA	Civil Judge (Junior Div.)	Moradabad- Thakurdwara
29.	3585	SUSHRI SHIVANGNI SONKAR	Civil Judge (Junior Div.)	Bahraich
30.	3586	SUSHRI NISHA ALI	Addl. Civil Judge (Junior Div.)	Saharanpur
31.	3587	SUSHRI REWA	Addl. Civil Judge (Junior Div.)	Bhadohi at Gyanpur
32.	3588	SMT. RUCHI BHATI	Addl. Civil Judge (Junior Div.)	Firozabad
33.	3589	SUSHRI SHWETA VISHWAKARMA	Civil Judge (Junior Div.)	Siddharth Nagar
34.	3590	ARVIND KUMAR MADHESHIYA	Addl. Civil Judge (Junior Div.)	Gorakhpur- Bansaon
35.	3591	KAPIL YADAV	Civil Judge (Junior Div.)	Firozabad
36.	3592	SUSHRI BHAWANA SHARMA	Addl. Civil Judge (Junior Div.)	Hathras
37.	3593	SUSHRI VRISHALI GUPTA	Civil Judge (Junior Div.)	Sultanpur
38.	3594	SMT. MAHIMA SINGH	Addl. Civil Judge (Junior Div.)	Bijnor- Nagina
39.	3595	SUSHRI TANAYA GUPTA	Civil Judge (Junior Div.)	Varanasi
40.	3596	MOHIT NIRWAL	Addl. Civil Judge (Junior Div.)	Moradabad
41.	3597	SMT. PRIYANKA	Addl. Civil Judge (Junior Div.)	Rai Bareli
42.	3598	SMT. HEMLATA	Addl. Civil Judge (Junior Div.)	Sitapur
43.	3599	SUSHRI SHIVANI SINGH	Judicial Magistrate	Shahjahanpur
44.	3600	SUSHRI ISHITA SINGH	Addl. Civil Judge (Junior Div.)	Sitapur
45.	3601	RAHUL JAISWAL	Civil Judge (Junior Div.)	Ghazipur- Saidpur

## Judicial Training & Research Institute, U.P. Lucknow



**Special Training Programme on Management for Judicial Officers at IIPA, New Delhi**  
**Duration: 16.01.2023 to 20.01.2023**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	6256	SUDHAKAR RAI	Spl. J. (SC/ST, Pev.of Atroci Act)	Kasganj
2.	6257	SANJAY MISHRA	Addl. District & Sessions Judge	Kaushambi
3.	6258	VISHNU PRASAD AGRAWAL	Addl. Principal Judge, Family Court	Lucknow
4.	6259	ABID SHAMIM	Addl. District & Sessions Judge	Sitapur
5.	6260	NIRAJ GAUTAM	Addl. District & Sessions Judge	Agra
6.	6261	SMT. JYOTSNA SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gautambuddha Nagar
7.	6262	ABHISHEK PANDEY	Addl. District & Sessions Judge	Mathura
8.	6263	ARVIND MISRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
9.	6502	RAJ BAHADUR RAM DEV YADAV	Addl. District & Sessions Judge	Gonda
10.	6264	TARUN KUMAR SINGH	Addl. District & Sessions Judge	Bulandshahar
11.	6266	SMT. AMRITA SHUKLA	Addl. Principal Judge, Family Court	Jalaun at Orai
12.	6268	SUBHASH SINGH	Addl. District & Sessions Judge	Lakhimpur Kheri
13.	6270	RAKESH VASHISHT	Addl. District & Sessions Judge	Pilibhit
14.	6271	MRIDUL DUBEY	Addl. District & Sessions Judge	Hapur
15.	6272	SURYA PRAKASH SINGH	Addl. District & Sessions Judge	Amroha
16.	6273	ANAND PRAKASH-III	Addl. District & Sessions Judge	Jhansi
17.	6274	NAVEEN KUMAR SINGH	Judicial Member, Commercial Tax Tribunal	Jhansi
18.	6276	GAURAV SHARMA	Addl. District & Sessions Judge	Ghaziabad
19.	6277	CHANDRA VIJAY SRINET	Addl. District & Sessions Judge	Moradabad
20.	6278	KUMAR MAYANK	Addl. District & Sessions Judge	Sonbhadra- Anpara
21.	6279	RAM PRATAP SINGH RANA	Addl. District & Sessions Judge	Allahabad
22.	6281	AKHILESH KUMAR	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
23.	3602	GAGAN DEEP	Civil Judge (Junior Div.)	Muzaffar Nagar
24.	3603	ASHOK KUMAR KASAUDHAN	Nyayadhikari, Gram Nyayalaya	Barabanki- Ramnagar
25.	3605	SUSHRI OMSHREE CHAURASIA	Nyayadhikari, Gram Nyayalaya	Barabanki- Ramnagar
26.	3606	PRADEEP YADAV	Civil Judge (Junior Div.)	Pratapgarh
27.	3607	SUSHRI SHASHIPRABHA CHAUDHARI	Civil Judge (Junior Div.)	Basti
28.	3608	SUSHRI ARTI MAURYA	Addl. Civil Judge (Junior Div.)	Farrukhabad
29.	3609	SMT. PRIYA	Addl. Civil Judge (Junior Div.)	Lucknow
30.	3610	SMT. ANKITA SINGH	Addl. Civil Judge (Junior Div.)	Hardoi
31.	3611	ASHUTOSH VERMA	Addl. Civil Judge (Junior Div.)	Gorakhpur
32.	3612	SUSHRI HUMA	Addl. Civil Judge (Junior Div.)	Saharanpur
33.	3613	SUSHRI SHILPA JAIN	Civil Judge (Junior Div.)	Saharanpur
34.	3614	ADITYA RANJAN	Civil Judge (Junior Div.)	Fatehpur- Khaga
35.	3615	SUSHRI SHIPRA	Addl. Civil Judge (Junior Div.)	Sitapur
36.	3616	SUSHRI NEELAM KATIYAR	Addl. Civil Judge (Junior Div.)	Lucknow
37.	3617	SUSHRI SADHANA SINGH	Addl. Civil Judge (Junior Div.)	Rampur
38.	3618	MAYANK SINGH	Nyayadhikari, Gram Nyayalaya	Rampur- Bilaspur
39.	3619	SMT. MONIKA PAL	Addl. Civil Judge (Junior Div.)	Allahabad
40.	3620	DEVESH KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Jaunpur
41.	3621	UTKRISHT JAISWAL	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
42.	3622	RAKESH CHAURASIYA	Addl. Civil Judge (Junior Div.)	Azamgarh
43.	3623	SUSHRI ZEENAT PARVEEN	Addl. Civil Judge (Junior Div.)	Saharanpur- Deoband
44.	3624	SUSHRI ARPITA SAHU	Civil Judge (Junior Div.)	Barabanki -Ramsanehigh
45.	3625	ARIJEET SINGH	Civil Judge (Junior Div.)	Aligarh